THE MINISTER OF STATE IN THE MINISTRY OF OF PETROLEUM AND CHEMICALS AND OF PLANNING AND (SHRI SOCIAL WELFARE RAGHURAMAIAH): (a) Construction commenced in November, 1966. All the earthwork required has been completed and civil work of excavation of foundations for furn-ance, column and vessels taken up. The contract or civil works has been awarded while tenders for mechanical erection works and fabrication of storage tanks required have been issued. About 70-80 per cent of equipment and material required for the construction has been received and the balance is expected to arrive at Bombay port shortly. The plant is expected to be completed by Mid 1968.

(b) and (c) The Udex process patented by M/s. Universal Oil Products of U.S.A. has been obtained under a licence from them involving a fee of \$ 2,50,000. Besides an 'agreement for engineering to be done by M/s. U.O.P. involving a fee of \$ 24,000 has also been entered into with them. There is also an agreement with them for guaranteeing the standards of performance of the Udex unit and the extraction solvent to be used therein and for initial start up operation of the unit. The detailed engineering and construction of the unit has been entrusted to M/s. NUOVO Pignone of Itlay for a value of \$ 12,000 (predevaluation).

## RE-ORGANISATION OF L.I.C.

- 531. SHRI S. S. MARISWAMY: Will the Minister of FINANCE be pleased to state:
- (a) whether it is a fact that Life Insurance Corporation is being re-organised; and
  - (b) if so, what are the details thereof?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI R. DESAI): (a) and (b) The Committee on Public Undertakings in its 4th Report had

recommended that the Life Insurance Corporation of India should be split up into five independent corporations. This recommendation is under examination by Government.

to Questions

## MORATORIUM ON INDIA'S DEBT REPAYMENTS

- 532. SHRI S. S. MARISWAMY: Will the Minister of FINANCE be pleased to state:
- (a) whether it is a fact that the World Bank has recently announced a moratorium on India's debt repayment obligation for the Current year; and
  - (b) if so, what are the details thereof?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI R DESAI): (a) and (b) The World Bank has not announced a moratorium on India's debt repayment obligation for the current year. However, the World Bank and the other Members of the Aid India Consortium have under their consideration the question of debt relief in the context of and as a form of non-project assistance, with a view to increasing the net inflow of aid.

## BEGGARS IN DELHI

- 533. SHRI MAHAMMED HANEEF: Will the Minister of PLANNING, PETROLEUM AND CHEMICALS AND SOCIAL WELFARE be pleased to refer to the answer given to Un starred Question No. 109 in the Rajya Sabha on the 29th March, 1967, and state:
- (a) whether there is any proposal under the consideration of Government for taking an up-to-date census of the beggar population in Delhi; and
- (to) whether Government have recently received any fresh report from

the Delhi School of Social Work on the subject?

THE MINISTER OF STATE IN THE DEPARTMENT OF SOCIAL WELFARE (DR. SHRIMATI PHUL-RENU GUHA): (a) and Cb) No, Sir.

## GIRLS WORKING IN DELHI ADMINISTRA-TION CIRCLE OF C.P.W.D.

534. SHRI LOKANATH MISRA: Will the Minister of WORKS, HOUS ING AND SUPPLY be pleased to state the number of lady clerks at present working under the Delhi Administration Circles of C.P.W.D.?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS, HOUSING AND SUPPLY (SARDAR IQBAL SINGH): Eight.

#### FERTILIZER FACTORY IN PUNJAB

- 535. SHRI RAM CHANDER: Will the Minister of PLANNING, PETRO LEUM AND CHEMICALS AND SO CIAL WELFARE be pleased to state:
- (a) whether the Government of Punjab have demanded from the Central Government the setting up of a fertilizer factory in the public sec tor at 9 cost of Rs. 35 crores in that State:
- (b) if so, what are the details of the scheme; and
- (c) what is Government's reaction thereto?
- THE MINISTER OF PLANNING, PETROLEUM AND CHEMICALS AND SOCIAL WELFARE (SHRI ASOKA MEHTA): (a) Yes.
- (b) The proposal is to set up, as a joint venture between the State and the Central Governments, a naphtha-based fertilizer plant in the Bhatinda-Jakhal Complex with a capacity of 200,000 tonnes of nitroge<sub>n</sub> in the form of urea.
  - (c) The matter is under examination.

# EXPORT OF RAW PETROLEUM COKE TO JAPAN

- 536. SHRI K. SUNDARAM: Will the Minister of PLANNING, PETROLEUM AND CHEMICALS AND SOCIAL WELFARE b<sub>e</sub> pleased to state:
- (a) whether certain quantity of rawpetroleum coke from Barauni lias to be exported to Japan;
- (b) if so,  $ho_w$  much and  $o_n$  what terms it is exported; and
- (c) the total quantity of such coke available and the total quantity required for use in the country annually?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND OF PLANNING AND SOCIAL WELFARE (SHRI K. RAGHURAMAIAH): (a) Yes, Sir.

- (b) About 15,000 tonnes (It is not considered expedient to disclose the price).
- (e) The present potential of production Is 1,28,000 tonnes and the current requirements in the country are about 09,000 tonnes.

## USE OF PILL FOR FAMILY PLANNING

## 537. SHRI V. V. RAMASWAMY: SARDAR RAM SINGH:

Will the Minister of HEALTH AND FAMILY PLANNING be pleased SO state:

- (a) whether there is any proposal under Goernment's consideration to introduce the pill in India as a method of family planning;
- (h) whether experiments to test the efficacy of the pill have been made; and
- (c) if so, what are the broad out lines of the proposal?